

CORRIGENDUM TO FORM G (JAI AMBEY METALS PRIVATE LIMITED)

This is with reference to the Invitation for Expression of Interest made on 03.05.2026 in Form G of Jai Ambey Metals Private Limited under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the last date for receipt of Expression of Interest is hereby extended to 25.05.2026, other dates would extend accordingly and no further changes in Form-G.

SL.	PARTICULARS	ORIGINAL	REVISED
1.	Last date for receipt of expression of interest	18-05-2026	25-05-2026
2.	Date of issue of provisional list of prospective resolution applicants	28-05-2026	04-06-2026
3.	Last date for submission of objections to provisional list	02-06-2026	09-06-2026
4.	Date of issue of final list of prospective resolution applicants	08-06-2026	15-06-2026
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11-06-2026	18-06-2026
6.	Last date for submission of resolution plans	11-07-2026	18-07-2026

For, Jai Ambey Metals Private Limited

J. Lohia,

Klass Insolvency Resolution Professionals Private Limited
Resolution Professional
CA. Jitendra Lohia- Authorised Signatory
Reg No: IBBI/IPE-0024/IPA-1/2024-25/50083

**Klass Insolvency Resolution Professionals Private Limited
(Through its Authorised Signatory Mr. Jitendra Lohia)
Resolution Professional of Jai Ambey Metals Private Limited
Reg No: IBBI/IPE-0024/IPA-1/2024-25/50083**

Reg. Address: 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020

Reg. Email - jitulohia@knjainco.com

AFA No: AA1/50083/02/300627/20090, AFA Valid up to – 30/06/2027

Date: 19.05.2026

Place: Kolkata